

and arrest of active criminals, integrated patrolling by local police, PCR staff and Traffic police, action against drinking in public, installation of CCTV cameras in public places and citizen-centric policing through Jan Sampark and other community approach programmes.

As reported by Delhi Police, the details of total number of IPC cases reported, solved, persons arrested and persons convicted in the NCT of Delhi during the year 2017 are as under:—

Total No. of IPC cases Reported	No. of cases solved	No. of persons arrested	No. of persons convicted
233580	59190	75513	1624

Maoist activities in the country

3721. SHRI MANAS RANJAN BHUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether maoist activities are still witnessed in the different States in the form of Left Wing Extremism (LWE) in the country;

(b) if so, how many maoist incidents took place in various States in 2015, 2016, 2017 and 2018 till date, State-wise; and

(c) how many civilians, how many jawans of central forces and State police personnel and maoists were killed in different incidents during the said period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes. In 2017, LWE related violent incidents were reported from 58 districts in 09 States.

(b) and (c) Details are given in the Statement.

Statement

Left Wing Extremists Violence for last 03 years and the current year

State	Incidents	Civilians Killed	SFs Killed	LWEs killed
2015				
Andhra Pradesh	35	8	0	2
Bihar	110	15	2	2
Chhattisgarh	466	53	48	48
Jharkhand	310	52	4	23

State	Incidents	Civilians Killed	SFs Killed	LWEs killed
Madhya Pradesh	0	0	0	0
Maharashtra	55	16	2	2
Odisha	92	25	3	10
Telangana	11	2	0	2
Uttar Pradesh	0	0	0	0
West Bengal	0	0	0	0
Others	10	0	0	0
TOTAL	1089	171	59	89
2016				
Andhra Pradesh	17	6	0	3
Bihar	129	16	12	12
Chhattisgarh	395	69	38	135
Jharkhand	323	76	9	20
Madhya Pradesh	12	2	0	0
Maharashtra	73	20	3	9
Odisha	86	24	3	41
Telangana	7	0	0	0
Uttar Pradesh	0	0	0	0
West Bengal	0	0	0	0
Others	6	0	0	2
TOTAL	1048	213	65	222
2017				
Andhra Pradesh	26	6	1	3
Bihar	99	22	0	7
Chhattisgarh	373	70	60	80
Jharkhand	251	53	3	12
Madhya Pradesh	3	1	0	0
Maharashtra	69	13	3	17
Odisha	81	21	8	8
Telangana	5	2	0	9

State	Incidents	Civilians Killed	SFs Killed	LWEs killed
Uttar Pradesh	0	0	0	0
West Bengal	0	0	0	0
Others	1	0	0	0
TOTAL	908	188	75	136
2018 (upto 28.2.2018)				
Andhra Pradesh	0	0	0	0
Bihar	11	2	1	0
Chhattisgarh	76	9	10	13
Jharkhand	32	0	0	9
Madhya Pradesh	2	0	0	0
Maharashtra	12	2	0	2
Odisha	14	1	0	0
Telangana	4	1	0	0
Uttar Pradesh	0	0	0	0
West Bengal	0	0	0	0
Others	0	0	0	0
TOTAL	151	15	11	24

Teachers of municipal corporation schools not getting salaries

†3722. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the teachers of municipal corporation schools in Delhi have not been getting their salary on time for several months for which they have been expressing their anguish through various media;

(b) the reasons behind delay in payment of teachers' salary and the steps being taken to avoid this along with the factors due to which such situation is arising out ultimately;

(c) the person(s) responsible for poor financial condition of the teachers who have not been getting their salary in time; and

† Original notice of the question was received in Hindi.